

**CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH****Original Application No. 263 of 2011****Monday, this the 7<sup>th</sup> day of January, 2013****CORAM:**

**Hon'ble Mr. Justice P.R Raman, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

1. K. V. George, Chief Commercial Clerk in scale  
Rs. 9300-34800+G.P. 4600, Southern Railway,  
Mangalore Jn., Mangalore, Pin-570 007.
2. N. Santhosh, Commercial Clerk, in scale Rs.  
5200-22,000+GP Rs. 2000, Southern Railway,  
Mangalore Jn., Mangalore, Pin 570 007. .... **Applicants**

**(By Advocate – Mr. K.A. Abraham – Not present)****V e r s u s**

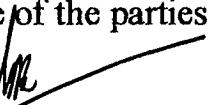
1. Union of India, represented by the Secretary  
Railway Board, Railbhavan, New Delhi-110 001.
2. The Divisional Railway Manager, Palakkad  
Division, Palakkad-2. .... **Respondents**

**(By Advocate – Mr. Thomas Mathew Nellimoottil)**

This application having been heard on 07.01.2013, the Tribunal on the same day delivered the following:

**O R D E R****By Hon'ble Mr. Justice P.R Raman, Judicial Member -**

When the case was called upon, none appeared on behalf of the applicants. It is the second occasion when the applicants and counsel is absent. Name of the parties called. Absent. OA is dismissed in default.

  
**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**  
**“SA”**

  
**(JUSTICE P.R RAMAN)**  
**JUDICIAL MEMBER**